

Name of the Corporate Debtor: Nami Steel Private Limited
Date of commencement of CIRP: August 16, 2022
List of creditors for claims received up till November 10, 2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	Gujarat	16th September, 2022	1,04,962.00	-	unsecured	No	0%	-	-	1,04,962.00	Working of PF calculation and amount charged u/s 14B and 7Q of EPF & MP Act provided, Statement showing amount payable has been provided. Form F submitted instead of Form B	
2	Department of Gujarat State Tax & Commercial Tax	Gujarat	27th September 2022	8,02,420.00	-	unsecured	No	0%	-	8,02,420.00	-	Claim amount already paid as per supportings provided by Corporate Debtor	
3	Central Goods and Service Tax	Gujarat	28th September 2022	26,68,66,995.00	26,68,66,995.00	unsecured	No	0%	-	-	-	-	
4	Uttar Gujarat Vij Company Limited	Gujarat	12th October 2022	91,46,725.55	-	unsecured	No	0%	-	-	91,46,725.55	Authority in favour of the person submitting the claim not provided	
Total				27,69,21,102.55	26,68,66,995.00				-	-	8,02,420.00	92,51,687.55	